

ITEM NO.1+2+3+4+5+6

COURT NO.3

SECTION II-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 4634/2014

(Arising out of impugned final judgment and order dated 30-04-2014 in CRLA No. 1132/2012 passed by the High Court Of Judicature At Bombay)

VIJAY MADANLAL CHOUDHARY & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 2104/2022 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 59849/2021 - INTERVENTION APPLICATION)

WITH

SLP(C) No. 28922/2011 (XII-A)SLP(C) No. 29273/2011 (XII-A)SLP(Crl) No. 9987/2015 (II-C)SLP(Crl) No. 10018/2015 (II-C)

IA No. 134177/2021 - INTERVENTION/IMPLEADMENT)

SLP(Crl) No. 10019/2015 (II-C)

IA No. 20299/2015 - appln. for exempt from filing c/c.

IA No. 134181/2021 - INTERVENTION/IMPLEADMENT)

SLP(Crl.)...CRLMP No. 21254/2015 (II-B)

IA No. 138127/2021 - INTERVENTION/IMPLEADMENT)

T.P.(Crl.) No. 151-157/2016 (XVI-A)

IA No. 6531/2016 - STAY APPLICATION)

Cr1.A. No. 1270/2017 (II-C)

IA No. 99001/2021 - CLARIFICATION/DIRECTION

IA No. 44917/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 85552/2018 - GRANT OF INTERIM RELIEF)

Cr1.A. No. 391-392/2018 (II-C)

IA No. 87756/2021 - APPLICATION FOR TAGGING/DETAGGING

IA No. 89201/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 28162/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 27787/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Cr1.A. No. 1210/2018 (II)

W.P. (Cr1.) No. 226/2018 (X)

IA No. 130193/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 134922/2018 - STAY APPLICATION)

T.P. (C) No. 1583/2018 (XVI-A)

IA No. 136656/2018 - EX-PARTE STAY)

SLP(Cr1) No. 6834/2019 (II-C)

IA No. 116701/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 212/2019 (X)

IA No. 115668/2019 - STAY APPLICATION)

W.P. (Cr1.) No. 91/2020 (X)

IA No. 37028/2020 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 993/2016 (II-A)

IA No. 2069/2016 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 2068/2016 - EXEMPTION FROM FILING O.T.

IA No. 2070/2016 - PERMISSION TO FILE ANNEXURES

IA No. 2067/2016 - PERMISSION TO FILE LENGTHY LIST OF DATES)

T.P. (Cr1.) No. 150/2016 (XVI-A)

IA No. 6523/2016 - STAY APPLICATION)

W.P. (Cr1.) No. 152/2016 (X)

IA No. 17469/2016 - STAY APPLICATION)

SLP(Cr1.)...CRLMP No. 6051/2017 (II-B)

IA No. 6051/2017 - CONDONATION OF DELAY IN FILING

IA No. 102336/2018 - INTERVENTION APPLICATION)

SLP(Cr1) No. 2890/2017 (II-A)

Cr1.A. No. 1269/2017 (II-C)

IA No. 98988/2021 - CLARIFICATION/DIRECTION

IA No. 70924/2020 - EARLY HEARING APPLICATION

IA No. 85412/2018 - GRANT OF INTERIM RELIEF

IA No. 126584/2021 - INTERVENTION/IMPLEADMENT)

Cr1.A. No. 1271-1272/2017 (II-C)

IA No. 98993/2021 - CLARIFICATION/DIRECTION

IA No. 44991/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 85416/2018 - GRANT OF INTERIM RELIEF)

SLP(Crl) No. 5487/2017 (II-A)

IA No. 69536/2017 - DELETING THE NAME OF PETITIONER/RESPONDENT
IA No. 63437/2017 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Crl.) No. 202/2017 (X)

IA No. 132490/2017 - STAY APPLICATION)

Crl.A. No. 223/2018 (II-C)

SLP(Crl) No. 1701-1703/2018 (II-C)

SLP(Crl) No. 1705/2018 (II-C)

W.P.(Crl.) No. 26/2018 (X)

IA No. 24123/2019 - GRANT OF BAIL
IA No. 16169/2018 - STAY APPLICATION)

W.P.(Crl.) No. 33/2018 (X)

IA No. 21629/2018 - STAY APPLICATION)

SLP(Crl) No. 1534/2018 (II-A)

IA No. 24496/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 9360/2018 (II-C)

IA No. 61408/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 36874/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 36876/2018 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 9365/2018 (II-C)

IA No. 36904/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

T.C.(Crl.) No. 4/2018 (XVI-A)

IA No. 127388/2021 - CLARIFICATION/DIRECTION
IA No. 59725/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 51388/2021 - INTERVENTION APPLICATION
IA No. 59717/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS)

W.P.(Crl.) No. 75/2018 (X)

IA No. 50988/2018 - GRANT OF INTERIM RELIEF)

Diary No(s). 17000/2018 (II-C)

IA No. 125876/2018 - CONDONATION OF DELAY IN FILING
IA No. 125877/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 125878/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P. (Cr1.) No. 251/2018 (X)
IA No. 135004/2018 - STAY APPLICATION)

W.P. (Cr1.) No. 309/2019 (X)
IA No. 170286/2019 - EX-PARTE STAY)

W.P. (Cr1.) No. 306/2019 (X)
IA No. 169979/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P. (Cr1.) No. 33/2021 (X)
IA No. 9307/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 7042/2021 - GRANT OF INTERIM RELIEF
IA No. 9305/2021 - GRANT OF INTERIM RELIEF
IA No. 9304/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
GROUNDS)

W.P. (Cr1.) No. 40/2021 (X)
IA No. 8389/2021 - EX-PARTE AD-INTERIM RELIEF
IA No. 10085/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 10084/2021 - GRANT OF INTERIM RELIEF
IA No. 10082/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 66/2021 (X)
IA No. 33407/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 33409/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 22236/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 15182/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 20340/2021 - EXEMPTION FROM FILING O.T.
IA No. 22233/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 20339/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 15179/2021 - STAY APPLICATION)

SLP(Cr1) No. 2971/2018 (II-A)
IA No. 48451/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 57092/2018 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Cr1.A. No. 793-794/2018 (II-C)

Diary No(s). 17462/2018 (II-C)
IA No. 79616/2018 - CONDONATION OF DELAY IN FILING
IA No. 79617/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 4078/2018 (II-A)
IA No. 68570/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P. (Cr1.) No. 117/2018 (X)

IA No. 72449/2018 - APPLICATION FOR INTERIM BAIL
 IA No. 104894/2018 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 5444/2018 (II-A)

IA No. 85624/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 85625/2018 - EXEMPTION FROM FILING O.T.)

Diary No(s). 20250/2018 (II-C)

IA No. 81201/2018 - CONDONATION OF DELAY IN FILING

IA No. 81202/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 7408/2018 (II-A)

(FOR ADMISSION and I.R. and IA No.116651/2018-CONDONATION OF DELAY IN FILING and IA No.116653/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

W.P.(Cr1.) No. 173/2018 (X)

IA No. 105204/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 175/2018 (X)

IA No. 105845/2018 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 18121/2021 - CLARIFICATION/DIRECTION

IA No. 5980/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 127658/2021 - VACATING STAY)

SLP(Cr1) No. 6922/2018 (II-A)

IA No. 117382/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 22433/2019 - GRANT OF BAIL)

SLP(Cr1) No. 4322-4324/2019 (II-A)

IA No. 75223/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 158473/2021 - INTERVENTION APPLICATION)

W.P.(Cr1.) No. 253/2019 (X)

IA No. 138111/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 287/2019 (X)

IA No. 158940/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 303/2019 (X)

IA No. 169784/2019 - GRANT OF INTERIM RELIEF

IA No. 147389/2021 - INTERVENTION APPLICATION)

W.P.(Cr1.) No. 365/2019 (X)

IA No. 82318/2021 - APPLICATION FOR PERMISSION

IA No. 194060/2019 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 647/2020 (II-C)
(FOR ADMISSION and I.R.)

W.P.(Cr1.) No. 61/2020 (X)
IA No. 25753/2020 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 6338/2021 (II-B)
IA No. 104987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 137897/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 8156/2018 (II-C)
(FOR ADMISSION and I.R. and IA No.139282/2018-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 313/2019 (X)
IA No. 171043/2019 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 244/2019 (II-A)
IA No. 3704/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 22529/2018 (II)
IA No. 162424/2018 - CONDONATION OF DELAY IN FILING
IA No. 162428/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 162430/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 134877/2021 - EXEMPTION FROM FILING O.T.
IA No. 162432/2018 - EXEMPTION FROM FILING O.T.
IA No. 134873/2021 - MODIFICATION OF COURT ORDER
IA No. 134876/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 184/2020 (X)
IA No. 72754/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
IA No. 78082/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 63841/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 78081/2020 - EXEMPTION FROM FILING O.T.
IA No. 63840/2020 - EXEMPTION FROM FILING O.T.
IA No. 63839/2020 - GRANT OF INTERIM RELIEF)

T.C.(Cr1.) No. 5/2018 (XVI-A)

W.P.(Cr1.) No. 309/2018 (X)
IA No. 168460/2018 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES
IA No. 163646/2018 - STAY APPLICATION)

W.P.(Cr1.) No. 9/2019 (X)
(FOR ADMISSION and IA No.5688/2019-STAY APPLICATION)

W.P.(Cr1.) No. 16/2019 (X)

(FOR ADMISSION and IA No.9887/2019-STAY APPLICATION

Cr1.A. No. 682/2019 (II-C)

(FOR ADMISSION and I.R. and IA No.55863/2019-CONDONATION OF DELAY IN FILING)

W.P.(Cr1.) No. 118/2019 (X)

IA No. 64782/2019 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 3647/2019 (II-A)

W.P.(Cr1.) No. 119/2019 (X)

IA No. 66758/2019 - STAY APPLICATION)

SLP(Cr1) No. 5153/2019 (II-A)

IA No. 74785/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 74786/2019 - EXEMPTION FROM FILING O.T.

IA No. 74788/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 4546/2019 (II-A)

IA No. 78551/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 5350/2019 (II-C)

IA No. 91379/2019 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 217/2019 (X)

IA No. 119137/2019 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 119199/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 244/2019 (X)

IA No. 137767/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 134058/2019 - STAY APPLICATION)

SLP(Cr1) No. 8111/2019 (II-C)

IA No. 136727/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 8174/2019 (II-C)

IA No. 137540/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 267/2019 (X)

IA No. 148193/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 273/2019 (X)

IA No. 150911/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 286/2019 (X)

IA No. 158935/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 288/2019 (X)

IA No. 160169/2019 - EX-PARTE STAY

IA No. 171923/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 163038/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 299/2019 (X)

IA No. 167367/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(Cr1.) No. 305/2019 (X)

IA No. 169856/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 9/2020 (X)

IA No. 3789/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 5304/2020 - GRANT OF INTERIM RELIEF

IA No. 5303/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 35/2020 (X)

IA No. 17661/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 49/2020 (X)

IA No. 21442/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 52783/2020 - CLARIFICATION/DIRECTION

IA No. 52785/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52780/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 52779/2020 - INTERVENTION/IMPLEADMENT)

SLP(Cr1) No. 1586/2021 (II)

IA No. 25623/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 5174/2021 (II)

IA No. 82936/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 82935/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 333/2018 (X)

IA No. 179541/2018 - EX-PARTE STAY

IA No. 59075/2019 - INTERVENTION APPLICATION

IA No. 25349/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 123733/2021 - VACATING STAY)

W.P.(Cr1.) No. 336/2018 (X)

IA No. 94053/2019 - ADDITION / DELETION / MODIFICATION PARTIES

IA No. 182548/2018 - EX-PARTE STAY)

W.P. (Crl.) No. 49/2019 (X)
 IA 134688/2019 - FOR INTERVENTION APPLICATION
 IA No. 28965/2019 - STAY APPLICATION)

W.P. (Crl.) No. 127/2019 (X)
 IA No. 71331/2019 - STAY APPLICATION)

W.P. (Crl.) No. 139/2019 (X)
 IA No. 77144/2019 - CLARIFICATION/DIRECTION)

W.P. (Crl.) No. 147/2019 (X)
 IA No. 82658/2019 - CLARIFICATION/DIRECTION
 IA No. 150387/2019 - MODIFICATION)

W.P. (Crl.) No. 173/2019 (X)
 IA No. 93366/2019 - STAY APPLICATION
 IA No. 60235/2020 - VACATING STAY)

W.P. (Crl.) No. 205/2019 (X)
 IA No. 111298/2019 - EX-PARTE STAY
 IA No. 88429/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 88424/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P. (Crl.) No. 239/2019 (X)
 IA No. 132358/2019 - EX-PARTE STAY
 IA No. 138372/2019 - PERMISSION TO FILE AMENDED WRIT PETITION)

W.P. (Crl.) No. 272/2019 (X)
 IA No. 150219/2019 - GRANT OF INTERIM RELIEF)

SLP(Crl) No. 9541/2019 (II-A)
 (FOR ADMISSION and I.R. and IA No.152175/2019-CONDONATION OF DELAY
 IN FILING and IA No.152176/2019-EXEMPTION FROM FILING C/C OF THE
 IMPUGNED JUDGMENT)

W.P. (Crl.) No. 261/2019 (X)
 IA No. 143533/2019 - EX-PARTE STAY)

W.P. (Crl.) No. 263/2019 (X)
 IA No. 144415/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P. (Crl.) No. 266/2019 (X)
 IA No. 147155/2019 - APPROPRIATE ORDERS/DIRECTIONS)

W.P. (Crl.) No. 283/2019 (X)
 IA No. 158461/2019 - CLARIFICATION/DIRECTION)

W.P. (Crl.) No. 285/2019 (X)
 IA No. 158938/2019 - STAY APPLICATION)

SLP(Crl) No. 9652/2019 (II-B)

IA No. 161111/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 298/2019 (X)

IA No. 165710/2019 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 308/2019 (X)

IA No. 170162/2019 - STAY APPLICATION)

W.P.(Cr1.) No. 346/2019 (X)

IA No. 187766/2019 - CLARIFICATION/DIRECTION

IA No. 190866/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 367/2019 (X)

IA No. 82301/2021 - APPLICATION FOR PERMISSION

IA No. 194089/2019 - EX-PARTE STAY)

W.P.(Cr1.) No. 28/2020 (X)

IA No. 12366/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 14593/2020 - GRANT OF INTERIM RELIEF

IA No. 14592/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 36/2020 (X)

IA No. 17677/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 22439/2020 - GRANT OF INTERIM RELIEF

IA No. 22438/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 39/2020 (X)

IA No. 18144/2020 - CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 60/2020 (X)

IA No. 25748/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 140/2020 (X)

IA 51028/2020 EXEMPTION FROM FILING AFFIDAVIT

IA 51029/2020 EX-PARTE BAIL

IA 23302/2021 CLARIFICATION/DIRECTION)

W.P.(Cr1.) No. 137/2020 (X)

(FOR ADMISSION and IA No.49855/2020-EX-PARTE STAY and IA No.49859/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT

W.P.(Cr1.) No. 47/2021 (X)

IA No. 10811/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 10755/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 10754/2021 - GRANT OF INTERIM RELIEF

IA No. 10810/2021 - GRANT OF INTERIM RELIEF
 IA No. 10809/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

T.C. (Cr1.) No. 3/2018 (XVI-A)

W.P. (Cr1.) No. 122/2019 (X)

IA No. 69064/2019 - EX-PARTE AD-INTERIM RELIEF
 IA No. 72083/2019 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 326/2019 (X)

IA No. 91947/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 91949/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 175695/2019 - STAY APPLICATION)

SLP(Cr1) No. 1732/2020 (II-B)

IA No. 28053/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

W.P. (Cr1.) No. 93/2020 (X)

IA No. 37431/2020 - EX-PARTE AD-INTERIM RELIEF)

W.P. (Cr1.) No. 124/2020 (X)

IA No. 48947/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 47827/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 48967/2020 - EXEMPTION FROM FILING AFFIDAVIT)

W.P. (Cr1.) No. 142/2020 (X)

IA No. 58201/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 51091/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 58202/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53018/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 51095/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53017/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

Cr1.A. No. 1114/2018 (II-C)

IA No. 123586/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 123588/2018 - EXEMPTION FROM FILING O.T.
 IA No. 90897/2019 - RECALLING THE COURTS ORDER)

W.P. (Cr1.) No. 145/2020 (X)

IA 51384/2020 EX-PARTE AD-INTERIM RELIEF
 IA No. 51385/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
 VAKALATNAMA/OTHER DOCUMENT
 IA No. 60275/2020 - APPLICATION FOR TAGGING/DETAGGING
 IA No. 100913/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 60276/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 58550/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 52911/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 100911/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 52909/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 58549/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

Cr1.A. No. 1115/2018 (II-C)

IA No. 123596/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 123598/2018 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 2814/2020 (II-B)

IA No. 53364/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 53363/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(Cr1) No. 2023/2020 (II-B)

IA No. 29932/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(Cr1) No. 618/2020 (II-B)

IA 20830/2021 INTERIM BAIL
 IA No. 13683/2020 - EXEMPTION FROM FILING O.T.
 IA No. 60234/2021 - GRANT OF INTERIM RELIEF
 IA No. 48649/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 11049/2018 (II-B)

(FOR ADMISSION and I.R. and IA No.183006/2018-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 5/2020 (X)

IA No. 2920/2020 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 5307/2020 - GRANT OF INTERIM RELIEF
 IA No. 5306/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 25298/2020 - VACATING STAY)

W.P.(Cr1.) No. 90/2020 (X)

IA No. 36972/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 89/2020 (X)

IA No. 36921/2020 - EX-PARTE AD-INTERIM RELIEF
 IA No. 109521/2020 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 239/2020 (X)

IA No. 80480/2020 - EXEMPTION FROM FILING O.T.
 IA No. 90308/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 259/2020 (X)

IA No. 84335/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES
 IA No. 110831/2021 - INTERIM BAIL
 IA No. 100793/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 49133/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 184/2018 (X)

IA No. 110240/2018 - STAY APPLICATION)

SLP(Cr1) No. 3474/2020 (II-C)

IA No. 70385/2020 - APPLICATION FOR EXEMPTION FROM FILING TYPED
 DOCUMENTS
 IA No. 89321/2021 - APPLICATION FOR PERMISSION
 IA No. 89200/2021 - APPLICATION FOR PERMISSION
 IA No. 59525/2021 - CLARIFICATION/DIRECTION
 IA No. 27759/2021 - CLARIFICATION/DIRECTION
 IA No. 59526/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 78152/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 76660/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 70383/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 78151/2020 - INTERVENTION APPLICATION
 IA No. 101404/2020 - MODIFICATION OF COURT ORDER)

W.P.(Cr1.) No. 221/2020 (X)

IA No. 75282/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL
 VAKALATNAMA/OTHER DOCUMENT
 IA No. 81630/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 75272/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 223/2020 (X)

IA No. 75948/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 75945/2020 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 228/2020 (X)

IA No. 78970/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 240/2020 (X)

IA No. 84872/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 81085/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 81081/2020 - GRANT OF INTERIM RELIEF
 IA No. 118714/2020 - INTERVENTION APPLICATION
 IA No. 84870/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 267/2020 (X)

IA No. 90575/2020 - STAY APPLICATION)

W.P. (Cr1.) No. 286/2020 (X)

IA No. 97389/2020 - GRANT OF INTERIM RELIEF)

W.P. (Cr1.) No. 285/2020 (X)

IA No. 97385/2020 - EX-PARTE AD-INTERIM RELIEF)

SLP (Cr1) No. 6660/2020 (II-B)

IA No. 129098/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 329/2020 (X)

IA No. 116478/2020 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 109924/2020 - GRANT OF INTERIM RELIEF

IA No. 109922/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 380/2020 (X)

IA No. 123761/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 130255/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 123762/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 130253/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP (Cr1) No. 6172/2020 (II-A)

IA No. 125314/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P. (Cr1.) No. 385/2020 (X)

IA 126173/2020 APPLICATION FOR PERMISSION

IA 126177/2020 GRANT OF INTERIM RELIEF APPLICATION

IA 19951/2021 VACATION OF INTERIM ORDER)

SLP (Cr1) No. 6303/2020 (II-C)

IA No. 130250/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127847/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127838/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 130247/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (C) No. 1401/2020 (X)

IA No. 131947/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127932/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 127929/2020 - GRANT OF INTERIM RELIEF

IA No. 131946/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 404/2020 (X)

IA No. 16319/2021 - APPLICATION FOR PERMISSION

IA No. 3968/2021 - EARLY HEARING APPLICATION

IA No. 132139/2020 - GRANT OF INTERIM RELIEF
 IA No. 132137/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P. (Cr1.) No. 411/2020 (X)

IA No. 133771/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT
 IA No. 132437/2020 - GRANT OF INTERIM RELIEF
 IA No. 131944/2020 - GRANT OF INTERIM RELIEF
 IA No. 132429/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P. (Cr1.) No. 410/2020 (X)

IA No. 133779/2020 - CORRECTION OF MISTAKES IN THE JUDGMENT
 IA No. 132445/2020 - GRANT OF INTERIM RELIEF
 IA No. 131932/2020 - GRANT OF INTERIM RELIEF
 IA No. 132442/2020 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P. (Cr1.) No. 18/2021 (X)

IA No. 2681/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 2677/2021 - GRANT OF BAIL
 IA No. 3254/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP (Cr1) No. 1107/2021 (II-A)

IA No. 17149/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

W.P. (Cr1.) No. 300/2019 (X)

W.P. (Cr1.) No. 387/2020 (X)

IA No. 125843/2020 - APPROPRIATE ORDERS/DIRECTIONS)

W.P. (Cr1.) No. 52/2020 (X)

IA No. 23506/2020 - GRANT OF INTERIM RELIEF)

SLP (Cr1) No. 3366/2020 (II-A)

(FOR ADMISSION and I.R.)

W.P. (Cr1.) No. 311/2020 (X)

IA No. 103589/2020 - GRANT OF INTERIM RELIEF)

SLP (Cr1) No. 5536/2020 (II-C)

W.P. (Cr1.) No. 366/2020 (X)

IA No. 132089/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 131096/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 123103/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 120975/2020 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 132106/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 120973/2020 - GRANT OF INTERIM RELIEF
 IA No. 131094/2020 - STAY APPLICATION)

W.P.(Cr1.) No. 429/2020 (X)

IA No. 135319/2020 - CLARIFICATION/DIRECTION
 IA No. 135323/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 3267/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 4/2021 (X)

IA No. 1068/2021 - GRANT OF BAIL
 IA No. 4002/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND GROUNDS
 IA No. 1069/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 11/2021 (X)

IA No. 2064/2021 - GRANT OF BAIL
 IA No. 2065/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 6/2021 (X)

IA No. 1520/2021 - EX-PARTE AD-INTERIM RELIEF
 IA No. 3711/2021 - GRANT OF INTERIM RELIEF
 IA No. 3709/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 19/2021 (X)

IA No. 2793/2021 - EX-PARTE AD-INTERIM RELIEF
 IA No. 4007/2021 - GRANT OF INTERIM RELIEF
 IA No. 4006/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND
 GROUNDS)

W.P.(Cr1.) No. 21/2021 (X)

IA No. 6108/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 3169/2021 - GRANT OF BAIL
 IA No. 6114/2021 - INTERVENTION/IMPLEADMENT
 IA No. 6105/2021 - INTERVENTION/IMPLEADMENT
 IA No. 6115/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 27/2021 (X)

IA No. 10632/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 5546/2021 - STAY APPLICATION)

W.P.(C) No. 56/2021 (X)

IA No. 5402/2021 - EX-PARTE AD-INTERIM RELIEF
 IA No. 13343/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 7940/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 7938/2021 - GRANT OF INTERIM RELIEF
 IA No. 13342/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 7937/2021 - PERMISSION TO PLACE ADDITIONAL FACTS AND

GROUNDS)

SLP(Cr1) No. 1855/2021 (II-C)

SLP(Cr1) No. 1031/2021 (II-A)

IA No. 15929/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 21059/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1073/2021 (II-A)

IA No. 16413/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 1072/2021 (II-A)

IA No. 16387/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 69/2021 (X)

IA No. 15955/2021 - STAY APPLICATION)

SLP(Cr1) No. 1355/2021 (II-C)

IA No. 21567/2021 - EXEMPTION FROM FILING O.T.

IA No. 30406/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 3439/2021 (II-C)

IA No. 58096/2021 - EXEMPTION FROM FILING O.T.

IA No. 73763/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 169/2020 (X)

IA No. 58284/2020 - EX-PARTE AD-INTERIM RELIEF

IA No. 59774/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 58286/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 59769/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 1920/2021 (II-C)

IA No. 30939/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 30938/2021 - EXEMPTION FROM FILING O.T.

IA No. 32944/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2237/2021 (II-C)

SLP(C) No. 28394/2011 (XII-A)

W.P.(Cr1.) No. 289/2019 (X)

IA No. 160443/2019 - GRANT OF INTERIM RELIEF

IA No. 172506/2019 - INTERVENTION APPLICATION)

SLP(Cr1) No. 10627/2019 (II-C)

IA No. 145024/2021 - CLARIFICATION/DIRECTION)

SLP(Cr1) No. 260/2020 (II-A)

(FOR ADMISSION and I.R

IA No. 190953/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 53300/2021 - GRANT OF BAIL)

SLP(Cr1) No. 6128/2020 (II-A)

IA No. 124481/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 609/2021 (II)

IA No. 8473/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 734/2021 (II)

IA No. 10547/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 2250/2021 (II-C)

SLP(Cr1) No. 1440/2021 (II-C)

IA No. 22936/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 2050-2054/2021 (II-C)

IA No. 29382/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 29381/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 2818/2021 (II-C)

SLP(Cr1) No. 2435/2021 (II-C)

SLP(Cr1) No. 3813/2021 (II-C)

IA No. 62663/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 3769/2021 (II-C)

IA No. 62209/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 3921/2021 (II-C)

(FOR ADMISSION and I.R.)

SLP(Cr1) No. 3228/2021 (II-C)

(FOR ADMISSION and I.R.)

SLP(Cr1) No. 3274/2021 (II-C)
(FOR ADMISSION and I.R.)

W.P.(Cr1.) No. 144/2021 (X)
IA No. 42289/2021 - GRANT OF INTERIM RELIEF)

SLP(Cr1) No. 4024/2021 (II-C)
IA No. 71240/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 8626/2021 (II-A)
IA No. 60674/2021 - CONDONATION OF DELAY IN FILING
IA No. 60675/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(Cr1) No. 3514/2021 (II-A)
IA No. 58973/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P.(Cr1.) No. 179/2021 (X)
IA No. 57239/2021 - STAY APPLICATION)

SLP(Cr1) No. 4834/2021 (II-A)
IA No. 77263/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 77259/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 77260/2021 - EXEMPTION FROM FILING O.T.)

W.P.(Cr1.) No. 207/2021 (X)
IA No. 62097/2021 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 62096/2021 - STAY APPLICATION)

W.P.(Cr1.) No. 199/2021 (X)
IA No. 60523/2021 - EX-PARTE AD-INTERIM RELIEF)

W.P.(Cr1.) No. 263/2021 (X)
IA No. 69932/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 69931/2021 - GRANT OF INTERIM RELIEF)

W.P.(Cr1.) No. 268/2021 (X)
IA No. 70713/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 70711/2021 - GRANT OF INTERIM RELIEF)

SLP(C) No. 8764-8767/2021 (XII)
IA No. 76722/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

W.P. (Cr1.) No. 282/2021 (X)

IA 75118/2021 - STAY APPLICATION
 IA 75123/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA 76376/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA 76378/2021 EXEMPTION FROM FILING AFFIDAVIT)

W.P. (Cr1.) No. 305/2021 (X)

IA No. 84309/2021 - EXEMPTION FROM FILING O.T.
 IA No. 84312/2021 - GRANT OF INTERIM RELIEF
 IA No. 84310/2021 - STAY APPLICATION)

W.P. (Cr1.) No. 303/2021 (X)

IA No. 112627/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 83996/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 83990/2021 - STAY APPLICATION)

SLP (Cr1) No. 5457/2021 (II-C)

IA No. 100532/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 89452/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 89451/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT
 IA No. 100530/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P. (Cr1.) No. 301/2021 (X)

IA No. 83801/2021 - EX-PARTE STAY
 IA No. 111073/2021 - EXEMPTION FROM FILING O.T.
 IA No. 91205/2021 - EXEMPTION FROM FILING O.T.
 IA No. 83803/2021 - EXEMPTION FROM FILING O.T.
 IA No. 111071/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 91203/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 119971/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES
 IA No. 119970/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP (Cr1) No. 5652/2021 (II-C)

IA No. 92919/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP (Cr1) No. 5252/2021 (II-C)

IA No. 101769/2021 - APPROPRIATE ORDERS/DIRECTIONS
 IA No. 101771/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 87669/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 84999/2021 - EXEMPTION FROM FILING AFFIDAVIT
 IA No. 84987/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 84989/2021 - EXEMPTION FROM FILING O.T.
 IA No. 87668/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 5696-5697/2021 (II-C)

IA No. 93552/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 93554/2021 - EXEMPTION FROM FILING O.T.

IA No. 94652/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES

IA No. 93550/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 323/2021 (X)

(FOR ADMISSION)

W.P.(Cr1.) No. 359/2021 (X)

IA No. 106832/2021 - EX-PARTE STAY

IA No. 106833/2021 - INTERIM BAIL)

W.P.(Cr1.) No. 370/2021 (X)

IA No. 108867/2021 - EX-PARTE AD-INTERIM RELIEF)

SLP(Cr1) No. 6847/2021 (II-B)

IA No. 114617/2021 - APPLICATION FOR PERMISSION

IA No. 113593/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT)

SLP(Cr1) No. 6456/2020 (II-B)

IA No. 131870/2020 - APPLICATION FOR PERMISSION

IA No. 131873/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 98957/2020 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20310/2021 (IV-B)

(FOR ADMISSION and I.R. and IA No.81640/2020-CONDONATION OF DELAY
 IN FILING)

SLP(Cr1) No. 1403/2021 (II-B)

(FOR ADMISSION and I.R.

IA No. 51338/2021 - CANCELLATION OF BAIL

IA No. 116770/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 116769/2021 - PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

SLP(Cr1) No. 3629/2021 (II-C)

IA No. 60125/2021 - EXEMPTION FROM FILING O.T.)

SLP(Cr1) No. 6189/2021 (II-C)

(FOR ADMISSION and I.R. and IA No.102061/2021-EXEMPTION FROM FILING
 C/C OF THE IMPUGNED JUDGMENT and IA No.102062/2021-EXEMPTION FROM
 FILING O.T. and IA No.102337/2021-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES and IA No.102060/2021-PERMISSION TO FILE

ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(Cr1.) No. 453/2021 (X)
IA No. 140459/2021 - STAY APPLICATION)

T.P.(Cr1.) No. 435/2021 (XVI-A)
(FOR ADMISSION and IA No.132611/2021-EX-PARTE STAY)

SLP(Cr1) No. 8429/2021 (II-B)
(FOR ADMISSION and I.R. and IA No.141772/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT.)

W.P.(Cr1.) No. 454/2021 (X)
FOR ADMISSION and IA No.140537/2021-STAY APPLICATION.
IA No. 146959/2021 - PERMISSION TO FILE AMENDED WRIT PETITION

W.P.(Cr1.) No. 475/2021 (X)
(FOR ADMISSION.)

W.P.(Cr1.) No. 532/2021 (X)
(FOR ADMISSION)

SLP(CRL)No(s). 7021-7023/2021
IA No. 116724/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 31616/2021
(FOR ADMISSION and I.R. and IA No.11491/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.11490/2022-PERMISSION TO FILE SLP WITHOUT CERTIFIED/PLAIN COPY OF IMPUGNED ORDER)

Diary No. 11605/2021
(In Cr1. A. No. 1340/2019, FOR ADMISSION and I.R. and IA No.78230/2022-CONDONATION OF DELAY IN FILING AND IA NO. 78232 OF 2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(CRL.) NO. 239/2021
(FOR ADMISSION and I.R. and IA No.65485/2021-STAY APPLICATION AND IA NO. 65486/2021-APPROPRIATE ORDERS/DIRECTIONS)

SLP(Cr1.) No. 5156/2021
(FOR ADMISSION and I.R. and I.R. and IA No.82812/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1.) Nos. 7021-7023/2021
(FOR ADMISSION and I.R. and I.R. and IA No.82812/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

W.P.(Cr1.) No. 520 of 2021

Date : 17-02-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
 HON'BLE MR. JUSTICE DINESH MAHESHWARI
 HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Parties:

For Parties:

Mr. Kapil Sibbal, Sr. Adv.
 Mr. Mahesh Agarwal, Adv.
 Mr. Anshuman Srivastava, Adv.
 Mr. Prasouk Jain, Adv.
 Ms. Rabiya Thakur, Adv.
 Mr. Nishant Rao, Adv.
 Mr. E.C. Agrawala, Adv.

Mr. Kapil Sibbal, Sr. Adv.
 Dr. Abhishek Manu Singhvi, Sr. Adv.
 Mr. Mahesh Agarwal, Adv.
 Mr. Arshdeep Singh Khurana, Adv.
 Mr. Prateek Chadha, Adv.
 Mr. Adit S. Pujari, Adv.
 Mr. Amit Bhandari, Adv.
 Mr. Akshat Gupta, Adv.
 Ms. Madhavi Agrawal, Adv.
 Ms. Ambika Mathur, Adv.
 Mr. Shreedhar Kale, Adv.
 Mr. Raghav Tankha, Adv.
 Mr. Harsh Mittal, Adv.
 Mrs. Shally Bhasin, AOR

Mr. Abhishek Manu Singhvi, Sr. Adv.
 Mr. Balaji Subramanian, Adv.
 Ms. Ishani Banerjee, Adv.
 Mr. SCV Vimal Pani, Adv.
 Ms. L Maheswari, Adv.
 Mr. A. Lakshminarayanan, AOR

Mr. Sidharth Luthra, Sr. Adv.
 Mr. Tarun Dua, AOR
 Mr. Anant Garg, Adv.
 Mr. Asif Ahmad, Adv.
 Mr. Adityaa Raju, Adv.

Mr. Sidharth Luthra, Sr. Adv.
 Mr. Suhaan Mukerji, Adv.
 Mr. Shri Singh, Adv.
 Mr. Vishal Prasad, Adv.
 Ms. Chitralkha Das, Adv.
 Mr. Nikhil Parikshith, Adv.
 Mr. Asif Ahmad, Adv.
 Mr. Adityaa Raju, Adv.
 Mr. Dewang Singh Chauhan, Adv.

Mr. Chirag Madan, Adv.
Ms. Shubhangini Jain, Adv.
Mr. Sayandeep Paharii, Adv.
Ms. Padma Venkataraman, Adv.
M/S. Plr Chambers And Co., AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Vivek Reddy, Sr. Adv.
Mrs. Shally Bhasin, AOR
Mr. Pratik Reddy, Adv.
Mr. Victor Das, Adv.
Ms. Anvesha Padhi, Adv.
Ms. Madhavi Agrawal, Adv.
Mr. Mohit Rai, Adv.

Mr. Vikram Chaudhri, Sr. Adv.
Mr. Atul Agarwal, Adv.
Mr. Sourabh Kumar Mishra, Adv.
Mr. Kumar Dushyant Singh, AOR

Mr. Vikram Chaudhri, Sr. Adv.
Mr. Keshavam Chaudhri, Adv.
Mr. Amit K. Nain, AOR
Mr. Harshit Sethi, Adv.
Mr. Rishi Sehgal, Adv.
Ms. Ria Khanna, Adv.
Mr. Devanshu Yadav, Adv.
Mr. Kapil Dahiya, Adv.

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Mr. Varun Shekhar, Adv.
Mr. Kartikeya Singh, Adv.
Mr. Samarth Shandilya, Adv.
Mr. Gautam Awasthi, AOR.

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Mr. Keshavam Chaudhri, Adv.
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Mr. Gautam Awasthi, AOR

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Mr. Keshavam Chaudhri, Adv.
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 Mr. Kapil Dahiya, Adv.

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 Mr. Harshit Sethi, Adv.
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 Mr. Avadh Bihari Kaushik, AOR

Mr. Vikram Chaudhri, Sr. Adv.
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 Mr. Raktim gogoi, Adv.
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 Ms. Nisha Bagchi Adv.

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 Mr. Kanu Agrawal, Adv.
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 Mr. Sughosh Subramanyajm, Adv.
 Ms. Shradha Deshmukh, Adv.
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 Mr. Mukesh Kumar Maroria, AOR
 Mr. Raj Bahadur Yadav, AOR

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 Ms. Swarupama Chaturvedi, Adv.
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Mr. Avneesh Arputham, Adv.
M/S. Arputham Aruna And Co, AOR

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Mr. Syed Abdul Haseeb, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Adit Khorana, Adv.
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Mr. Deepbali Datta, Adv.
Mr. Mukesh Kumar Maroria, AOR

Mr. Tushar Mehta, SGI
Mr. Jayant Kr. Sud, ASG
Mr. Kanu Agarwal Adv
Mr. Rajan Kr. Chourasia, Adv.
Ms. Deepabali Duttai, Adv.
Mr. M.K. Maroria, Adv.

Mr. Tushar Mehta, SG
Mr. Suryaprakash V.Raju, ASG
Ms. Sairica Raju, Adv.
Mr. Zoheb Hussain, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Sughosh Subramanyam, Adv.

Mr. B. Vinodh Kanna, AOR

Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. Rajat Nair, Adv.
Ms. Shradha Deshmukh, Adv.
Mr. Vansaja Shukla, Adv.

Ms. Aishwarya Bhati, ASG
Mr. Gurmeet Singh Makker, AOR
Ms. Archana Pathak Dave, Adv.
Ms. Swarupama Chaturvedi, Adv.
Mr. Sughosh Subramanyam, Adv.

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Mr. Arnav Narain, AOR

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 Ms. Rukhimini Bobde, Adv.
 Mr. A.K. Sharma, AOR

Mr. Pramod K. Dubey, Sr. Adv.
 Mr. Vivek Jain, AOR
 Mr. Hemant Shah, Adv.
 Ms. Suchitra Kumbhat, Adv.

Mr. Pramod Kumar Dubey, Sr. Adv.
 Mr. Hemant Shah, Adv.
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Mr. Tushar Mehta, SG
 Mr. Suryaprakash V.Raju, ASG
 Ms. sairica Raju, Adv.
 Mr. Zoheb Hussain, Adv.
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 Mr. Sughosh Subramanyam, Adv.
 Mr. Raj Bahadur Yadav, Adv.

Mr. Tushar Mehta, SG
 Mr. Mayank Pandey, Adv.
 Mr. Kanu Agarwal, Adv.
 Mr. Mukesh Kumar Maroria, AOR

Mr. Tushar Mehta, SG
 Mr. SV Raju, ASG
 Mr. Aman Lekhi, ASG
 Mr. Zoheb Hossain, Adv.
 Mr. Kanu Agarwal, Adv.
 Ms. Deepabali Datta, Adv.
 Mr. M.K. Maroria, AOR

Mr. Tushar Mehta, SG
 Mr. SV Raju, ASG
 Mr. Zoheb Hossain, Adv.
 Mr. Kanu Agrawal, Adv.
 Ms. Sairica S Raju, Adv.
 Mr. Sughosh Subramanyam, Adv.
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Ms. Prapti Allagh, Adv.

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Ms. Preeti Singh, AOR

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Mrs. Malbika Sarkar, Adv.
Mr. Avadh Bihari Kaushik, AOR
Mr. Devanshu Yadav, Adv.

Dr. G.K. Sarkar, Adv.
Mrs. Malbika Sarkar, Adv.
Mr. Prashant Srivatav, Adv.
Mr. Ayush Choudhary, Adv.
Mr. Devanshu Yadav, Adv.
Mr. Ayush Choudhary, Adv.
Mr. Devanshu Yadav, Adv.
Mr. Sameer Pandey, Adv.
Mr. Gautam Awasthi, AOR

Mr. Gautam Awasthi, AOR
Mr. Ayush Choudhary, Adv.
Mr. Devanshu Yadav, Adv.

Mr. Omar Ahmed, Adv.
Mr. Malak Manish Bhatt, AOR
Ms. Neeha Nagpal, Adv.
Mr. Aditya Gupta, Adv.
Mr. Jaspal Singh, Adv.

Ms. Neeha Nagpal, Adv.
Mr. Malak Manish Bhatt, AOR

Mr. Vijay Aggarwal, Adv.
Mr. Mudit Jain, Adv.
Mr. Yugant Sharma, Adv.
Ms. Astha Sharma, AOR
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Mr. Ajit Sharma, AOR

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Mr. Sudhanshu Prakash, Adv.
Mr. Vaibhav Sabhrawal Adv.
Ms. Rakhi M., Adv
Ms. Neha Jain, Adv.

Mr. Sudhanshu Prakash, Adv
Mr. Sruthi Iyer, Adv
Mr. Neha Jain, Adv
Mr. Shailesh Madiyal, AOR

Mr. Fuzail Ahmad Ayyubi, AOR
Ms. Kanishka Prasad Adv.
Mr. Abbula kalam, Adv.
Mr. Ibad Mushtaq, Adv.
Ms. Akanksha Rai Adv.

Mr. Pawan Upadhyay, Adv.
Mrs. Sharmila Upadhyay, Adv.
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Mr. Rajender Vats, Adv.
Mr. Vipul Srivastav, Adv.
Mr. Sarvjit Pratap Singh, Adv.
M/S. Unuc Legal LLP, AOR

M/S. Ap & J Chambers, AOR

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Mr. Manish Pratap Singh, Adv.
Ms. Mahima Bhardwaj, Adv.

Mr. Vivek Narayan Sharma, AOR
Mr. Manish Pratap Singh, Adv.
Ms. Mahima Bhardwaj, Adv.
Mr. Tushar Kumar, Adv.
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Mr. Vinodh Kanna B., AOR

Mr. Vinodh Kanna B., AOR
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Mr. Amandeep Mehta, Adv.

Mr. Gautam Awasthi, AOR
Mr. Ayush Choudhary, Adv.
Mr. Devanshu Yadav, Adv.

Mr. Gautam Awasthi, AOR
Mr. Ayush Choudhary, Adv.
Mr. Gaurav Malhotra, Adv.
Mr. Devanshu Yadav, Adv.
Mr. Sameer Pandey, Adv.

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Mr. Maneesh Saxena, Adv.
Mr. Vipin Kumar Saxena, Adv.
Ms. Kajal Rani, Adv.

Ms. Natasha Dalmia, AOR

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Ms. Urja Pandey, Adv.

Mr. Abhimanyu Bhandari Adv.
Ms. Kartika Sharma Adv.
Mr. Arav Pandit Adv.
Mr. Shreyansh Agrawal Adv.
Ms. Rooh-e-Hina Dua, AOR

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Ms. Maneesha Kongovi Adv.
Mr. R Sudhinder Adv.
Ms. Prerana Amitabh Adv.
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Mr. Shashank Dixit Adv.
Mr. R Gopalakrishnan AOR

Mr. S. HariHaran, Adv.

Ms. Jaikriti S. Jadeja, AOR

Mr. Nagarkatti Kartik Uday, AOR

Mr. E. C. Agrawala, AOR

Ms. Jaikriti S. Jadeja, AOR

Mr. Raj Kamal, AOR

Mr. Abhimanyu Bhandari, Adv.

Ms. Kartika Sharma, Adv.

Mr. Arav Pandit, Adv.

Mr. Shreyansh Agrawal, Adv.

Ms. Roohe Hina Dua, AOR

Mr. Tushar Mehta, SG

Mr. Aman Lekhi, ASG

Mr. M.K.Maroria, AOR

Ms. Deepabali Dutta Adv.

Mr. Zoheb Hussain Adv.

Mr. Kanu Agarwal Adv.

Mr. Wills Mathews, Adv.

Mr. Mathen Joseph, Adv.

Mr. Devendra Kumar Tiwari, Adv.

Mr. Paul John Edison, Adv.

Mr. Rakesh Garg, Adv.

Mr. Ashish Gopal Garg, Adv.

Ms. Shweta Garg, AOR

Mr. Anshuman Srivastava, AOR

Mr. Tushar Mehta, SG

Mr. Kanu Agrawal, Adv.

Mr. Zoheb Hussain, Adv.

Ms. Deepabali Dutta, Adv.

Mr. Navanjay Mahapatra, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, SG

Mr. S. V. Raju, ASG

Mr. M.K.Maroria, AOR

Mr. Mayank Pandey, Adv.

Ms. Deepabali Dutta, Adv.

Mr. S.A. Haseeb, Adv.

Ms. Sairica Raju, Adv.

Mr. Zoheb Hussain, Adv.

Mr. Adit Khorana, Adv.

Mr. Kanu Agarwal, Adv.

Ms. Jaikriti S. Jadeja, AOR

Mr. V.K.Biju, AOR
Ms. Ria Sachthey, Adv.
Mr. Chetanya Singh, Adv.
Mr. Amlendu Kumar Akhilesh Kumar Jha, Adv.
Mr. Abhay Pratap Singh, Adv.
Mr. Shaji George, Adv.
Ms. Vijay Laxmi, Adv.

Mr. T. G. Narayanan Nair, AOR

Ms. Shweta Garg, AOR

Mr. G. Prakash, AOR

Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. Sanjay Jain, ASG
Mr. Rajat Nair, Adv.
Ms. Shradha Deshmukh , Adv.
Mr. Vansaja Shukla, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. D.kumanan, AOR

Mr. Narender Kumar Verma, AOR

Mr. Pranav Sachdeva, AOR

Mr. K. Paari Vendhan, AOR

Ms. Uma Devi. M, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard-in-part.

For further arguments, list these matters on
22.02.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)

